

[Print](#)**Defective Case Register from 2026-10-05 to 2026-10-05**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/29665/2026	SOUMYA RANJAN DAS	2026-10-05	1. Adhaar Nos. of the Complainant and Victim need to be redacted from Page 26
2	D-BLAPL/30500/2026	SAROJ KUMAR PADHY	2026-10-05	Name of Victim,s husband be redacted from Page no.14.
3	D-WP(C)/46471/2026	PRASANTA KUMAR SATAPATHY	2026-10-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
4	D-BLAPL/30532/2026	BIJAYA KUMAR PARIDA 2	2026-10-05	1.Subject code is not correctly furnished in Cause Title and others. 2. Reference certificate is not correctly furnished.
5	D-RSA/43888/2026	AMIT KUMAR NATH	2026-10-05	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Court Fee Rs.2835/- Payable,Not Paid. 2.HCBAW Fee of Rs.50/- Not affixed. Put Up for Further S.R after rectification and Payment of C.Fee for computing the period of limitation.
6	D-RSA/44223/2026	ASHOK KUMAR MOHANTY	2026-10-05	1. Period of Delay 22 days.I.A for condonation of delay Not Filed. 2. Cause Title Not in order.R-1 Not made Party in the Trial Courts
7	D-CRLMC/29141/2026	SHRADHANJALI SAHOO	2026-10-05	1.As per Annexure-1 name of P.S. not furnished in the cause title.2.Annexure-2 not properly marked on record, as per Index
8	D-WP(C)/46577/2026	PRASANNA KUMAR BEHERA	2026-10-05	In index, Anx-5 incompletely furnished.
9	D-WP(C)/46576/2026	PRASANNA KUMAR BEHERA	2026-10-05	In index, Anx-5 incompletely furnished.
10	D-WP(C)/46559/2026	PRASANNA KUMAR BEHERA	2026-10-05	In index, Anx-5 incompletely furnished.
11	D-CRLMC/30299/2026	KHAGESWAR BEHERA	2026-10-05	1. HBAWF Fee Rs. 50/- to be paid on V.nama. 2. Name of the Lower court not correctly furnished in the petition
12	D-WP(C)/46201/2026	SHASHI BHUSAN JENA	2026-10-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
13	D-WP(C)/46881/2026	ADHIRAJ MOHANTY	2026-10-05	17-REFERENCE CERTIFICATE NOT FURNISHED.
14	D-WP(C)/46829/2026	SUDHIR KUMAR MALLICK	2026-10-05	1. As per record,Annexure-6 not properly page marked in Index.
15	D-WP(C)/46888/2026	NARESH CHANDRA JENA	2026-10-05	1. Page nos.14 15 20 and 21 not neat and legible.
16	D-WP(C)/46217/2026	BISWAJIT MOHAPATRA	2026-10-05	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Paragraph no. not correctly furnished in the petition.2. Age and name of Husband of the deponent in affidavit does not tally with cause title.
17	D-CRLMC/29084/2026	MITU KUMAR BISWAL	2026-10-05	1. As per Index,Annexure-3 not described in the petition.
18	D-BLAPL/30364/2026	ASTAMI TANDIA	2026-10-05	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. One of the Ld. Advocate has not furnisheed hhis Mobile No. in the V. nama.
19	D-CRLREV/29437/2026	AFRAAZ SUHAIL	2026-10-05	Authentication fee Rs 1.10 not paid in Annex-1 2. Rs 50/- not paid in V.nama.
20	D-CRLMC/30150/2026	RANJAN KUMAR NAYAK	2026-10-05	1. Date of order not correctly furnished in para no.6. 2. GR case case number not correctly furnished in the petition.
21	D-CRLMC/30071/2026	BHAWANI SANKAR PANIGRAHI	2026-10-05	1. Certified copy of Annex-3 not filed.
22	D-CRLMC/29325/2026	SAKTI PRASAD DAS	2026-10-05	1. As per impugned order under Annexure-4 name of Lower court does not tally with petition
23	D-BLAPL/30363/2026	SRIKANTA MAHUNTA	2026-10-05	1. In Dates and Events, date of FIR is wrong.
24	D-WP(C)/46924/2026	KANANBALA ROY CHOUDHURY	2026-10-05	.Receipt Showing Serv.copy To etc. not Filed.
25	D-WP(C)/46250/2026	ACHYUTANANDA PATTANAIK	2026-10-05	Annexure no Not properly marked in Petition.After removal of defect put of for SR.
26	D-RSA/44349/2026	NIRANJAN SINGH (1)	2026-10-05	1.Court Fee Rs.300/- Payable,Claiming for exemption Being S.C.Caste Certificate Not Filed.
27	D-WP(C)/47147/2026	SIDHARTH MISHRA	2026-10-05	Paragraphs not properly mentioned in declaration of affidavit in I.A.
28	D-RSA/44617/2026	SATYANARAYAN MOHAPATRA	2026-10-05	Valuation be corrected in the Memo of Appeal.
29	D-ABLAPL/28628/2026	JAGADISH JENA	2026-10-05	1. Reference certificate is not correctly furnished. 2.The name and address of the Victim and her relations may be redacted from Annexure 1 2 3 4 5 and 6. 3. The unredacted copy of the same may be kept in sealed cover. 4. The name of the P.S. from which the petitioner apprehends arrest may be mentioned in the Cause Title and petition.
30	D-ABLAPL/30425/2026	SANJIB MOHANTY	2026-10-05	1. The name of the victim and her relations name may be redacted from the petition and F.I.R.copy 2.The un -redacted F.I.R.copy may be kept in sealed Cover. 3. The name of the petitioner No. 6 mentioned in the Cause Title does not tally with that of his signature in V.nama. 4. Paragraphs in the petition is not numbered serially.

31	D-WP(C)/46900/2026	SATYAJIT SAMAL	2026-10-05	1. The Synopsis and Dates and Events need to be furnished in separate sheets 2. In Index, Annexure 5 has not been paginated 3. Annexure 1 is not legible
32	D-BLAPL/30390/2026	JITENDRA SAMANTARAY	2026-10-05	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. The Synopsis and Dates and Events shall be in separate sheets.
33	D-BLAPL/30453/2026	SEVATI SOREN	2026-10-05	1. Reference certificate is not correctly furnished. 3. The name of the Victim and her relations name may be redacted from petition and F.I.R copy. 2.The un-redacted F.I.R. copy may be kept in sealed cover. 3. Point No.3 in the Affidavit is not correctly furnished
34	D-WP(C)/46339/2026	AMRIT MISHRA	2026-10-05	Synopsis and date chart not correctly page marked.
35	D-WP(C)/45998/2026	PRASANTA KUMAR DAS	2026-10-05	10.II.Subject Code incorrectly Mentioned
36	D-BLAPL/30473/2026	KULDEEP MOHANTY	2026-10-05	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name and details of Informant/Victim mentioned in Annexure-1(FIR) be redacted. 2.Redacted copy of the same be filed AND non-redacted copy of FIR be kept in closed envelop.
37	D-BLAPL/30478/2026	RAJESH RANJAN SAHOO	2026-10-05	1. Reference certificate is not correctly furnished.
38	D-BLAPL/30486/2026	DEBASNAN DAS	2026-10-05	Occupation of deponent not mentioned in Affidavit.
39	D-WP(C)/45971/2026	JAYASHREE BISWAL	2026-10-05	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
40	D-WP(C)/46917/2026	KANANBALA ROY CHOUDHURY	2026-10-05	1. Annexure-1 to 3 not attested
41	D-BLAPL/30489/2026	SANJIB KUMAR BHANJADEO	2026-10-05	Not properly Paginated after page-47.
42	D-WP(C)/46275/2026	KAILASH CHANDRA MISHRA	2026-10-05	1.Synopsis and date chart not alphabetically paginate.2.In page no.19 annx.7 marked instead of Ann.8
43	D-CRLMC/30157/2026	SHRADHASHREE ROUTRAY	2026-10-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Date of agreement not correctly furnished Sl. 2 in Index. 2. Certified copy of Annex-4 not filed. 3. Nomenclature not furnished in V.nama. 4. Annex-1 not furnished in body of the petition as per mentioned in Index.

44	D-CRLMC/30192/2026	BIBHUTI RANJAN MOHANTY	2026-10-05	1. HBAWF Fee Rs,50/- to be paid.
45	D-BLAPL/26564/2026	AKSHYA KUMAR SAHOO	2026-10-05	i) Reference Certificate not properly furnished. Undertaking for non-filing of English translated copy of odia Document not furnished.
46	D-WP(C)/46696/2026	MANORANJAN MISHRA	2026-10-05	1.C/O (Father of) not mentioned in Cause title and Affidavit.
47	D-MACA/46193/2026	DEBASISH SAMAL	2026-10-05	1.Vakalatnama not properly executed by petitioners
48	D-WP(C)/46495/2026	DILLIP KUMAR MOHAPATRA	2026-10-05	1.Synopsis and date chart not correctly page marked. 2.Page no.29 in Anx-5 not legible
49	D-MACA/46047/2026	ADAM ALI KHAN	2026-10-05	1. Period of Delay 34 days, 2. Court Fee Rs. 650/ payable , paid 12/ rest amount to be paid
50	D-WP(C)/46581/2026	BANSHIDHAR SATAPATHY	2026-10-05	In Anx-3, order date in book mark and petition copy (page no.6) does not tally.
51	D-WP(C)/46115/2026	SUDEEP KUMAR SARANGI	2026-10-05	1.complete address of the petitioner not furnished in cause title of W.p and affidavit, I. A Affidavit 2. Paragraph -1 of the W.P not filled. 3. Put up for S.R there after 4. the date of execution of V. nama not furnished.
52	D-WP(C)/46497/2026	DILLIP KUMAR MOHAPATRA	2026-10-05	1.Date chart not correctly page marked. 2.In ANX-3 order date in book mark and petition copy in page no.5 does not tally.
53	D-MACA/46311/2026	BIJOY DASMOHAPATRA	2026-10-05	1. Period of Delay 322 days
54	D-CRLMA/29427/2026	BISWARANJAN DALAI	2026-10-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1 C. copy of annex- 1 not filed.2 Name of Victim and her other details to be redacted from annexures and be kept sealed cover there after put up further SR
55	D-WP(C)/45884/2026	SANTOSH KUMAR MAHANTY	2026-10-05	Occupation of deponent not mentioned in declaration.
56	D-WP(C)/46898/2026	BIBHUDENDRA MOHANTY	2026-10-05	Mobile no. of Ld.counsel Pinky Jena not furnished.
57	D-WP(C)/46322/2026	BIDYADHAR MANSING	2026-10-05	20-VERNACULAR CERTIFICATE NOT FURNISHED. Discrepancy of Annexures in book mark and index.
58	D-WP(C)/45968/2026	JAYASHREE BISWAL	2026-10-05	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
59	D-CRLLP/30144/2026	SANGRAM DAS, S.C.VIGILANCE	2026-10-05	1.in para 2 of I.A.no of days delay left blank.
60	D-WP(C)/46121/2026	AJIT CHANDRA MOHAPATRA	2026-10-05	1. Annexure-5 not legible.

61	D-WP(C)/46325/2026	DURGA PRASAD PANIGRAHI	2026-10-05	1.In affidavit petitioner age not mentioned. 2.In Anx-2 and 3,the date in book mark and index does not tally.
62	D-CMP/46971/2026	CHANDRAKANTA NAYAK	2026-10-05	O.P No-1 not made Party in the Trial Court.
63	D-WP(C)/46899/2026	NARESH CHANDRA JENA	2026-10-05	1.In affidavit occupation not furnished. 2.Mobile no.of Ld.counsel Mr.Bibhudatta Panda not given.
64	D-WP(C)/45974/2026	JAYASHREE BISWAL	2026-10-05	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APEAL/APPLICATION
65	D-CRLMC/28652/2026	KSHIROD KUMAR ROUT	2026-10-05	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further S.R
66	D-WA/46082/2026	SURAJ MOHANTY	2026-10-05	Put up for SR after filing of c. copy of impugned order.
67	D-ABLAPL/28365/2026	ARIJEET MISHRA	2026-10-05	1. Reference certificate is not correctly furnished(As to whether petitioners have criminal antecedents or not are required to be furnished)
68	D-CRLLP/30147/2026	SANGRAM DAS, S.C.VIGILANCE	2026-10-05	1.In para no.2 of I.A.no of days delay left blank
69	D-WP(C)/46326/2026	DURGA PRASAD PANIGRAHI	2026-10-05	1.Date chart not correctly page marked. 2.In affidavit occupation not furnished. 3.Mobile no.of Ld.counsel not furnished in power.
70	D-CRLMC/30158/2026	BHAWANI SANKAR PANIGRAHI	2026-10-05	1. Certified copy of Annex-6 not filed.
71	D-EXP/46551/2026	BASUDEV BARIK	2026-10-05	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2. Petitioner not a party in wp (c). i) Page marked not properly in Index. ii) Petitioner not a party in wp (c). I.A. for leave to be filed prefer to Exp.
72	D-EXP/46555/2026	BASUDEV BARIK	2026-10-05	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid.
73	D-BLAPL/30301/2026	JUGALA KISHORE PANDA	2026-10-05	i)Case no.mentioned in C.copy of order in Annexure-3 does not tally with the CT as well as Petition.
74	D-CRLLP/29997/2026	AUROVINDA MOHANTY, A.S.C.	2026-10-05	1.name of informant appearing in Annexures be redacted and Unredacted version be kept in closed cover.
75	D-WP(C)/46258/2026	DURGESH NARAYAN RATH	2026-10-05	1.Deficit court fee of Rs.18 be paid.
76	D-EXP/45188/2026	ADV.	2026-10-05	1. Court Fee Rs-6/- to be paid.
77	D-CRLLP/30145/2026	SANGRAM DAS, S.C.VIGILANCE	2026-10-05	1.in para no.2 of I.A.no of days delay left blank.

78	D-WP(C)/46705/2026	PRABODHA CHANDRA NAYAK	2026-10-05	14-NOT PROPERLY INDEXED. 1.Paragraphs not properly mentioned in petition as well as declaration. 2.Page No.31 twice in Annexure. 6.V.Receipt Showing Serv.copy To cg not Filed.
79	D-BLAPL/30273/2026	GAUTAM SIDDIQUE	2026-10-05	1. Reference certificate is not correctly furnished. 2. A fee is deficient on rejection order. 3. The name and address of the Victim may be redacted from the petition and F.I.R. copy. 4.The un-redacted F.I.R.copy may be kept in sealed cover. 5. Complete F.I.R. copy has not been furnished.
80	D-WP(C)/46168/2026	SUBHASHMITA PATTANAIK	2026-10-05	1. Opp .party no 2 address not correctly furnished.
81	D-WP(C)/46918/2026	KANANBALA ROY CHOUDHURY	2026-10-05	1. Annexure-2 and 3 not attested
82	D-WP(C)/46108/2026	MAHENDRA KUMAR SAHOO	2026-10-05	1. Paragraph 5 and 6 of the W.P filled twice. 2. Annexure-2 not attested 3.Page no 18 not neat and legible
83	D-BLAPL/30290/2026	BISWARANJAN DALAI	2026-10-05	i)Reference Certificate not properly furnished.ii)Address of Occurrence ,Details of the Victim to be redacted and Unredacted document kept in a sealed cover and tagged.
84	D-BLAPL/30373/2026	JULU KHANSAMA	2026-10-05	1. The sequence of BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court 2. At Para - 6, the Rejection Order has inadvertently been marked as Annexure 3 instead of Annexure 2
85	D-WP(C)/46171/2026	GAJENDRANATH ROUT	2026-10-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
86	D-WP(C)/46161/2026	SAMBEET PATTANAYAK	2026-10-05	1. In declaration under affidavit, no. of paragraphs not furnished. 2. In Prayer, second appeal filed by the petitioner mentioned Annexure-3 instead of Annexure-4
87	D-BLAPL/30357/2026	LAGNAJIT PATTNAIK	2026-10-05	12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. 17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Code No. is wrong in A.Slip 2. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court 3. In Para 2 of the Bail Application Annexure 2 has been wrongly mentioned as FIR instead of Charge Sheet 4. In Affidavit, the Deponent has not been authorised by the Petitioner to swear in on his behalf.
88	D-BLAPL/30379/2026	ANIRUDHA DAS	2026-10-05	1. The sequence of BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court

89	D-ABLAPL/30494/2026	JNYANANANDA PANDA	2026-10-05	.Bar welfare court fee of Rs.50/- not paid. 2.Reference certificate not correctly furnished
90	D-BLAPL/30374/2026	RAMESH CHANDRA MAHARANA	2026-10-05	1. In Dates and Events, the date of Rejection of Order is wrong
91	D-WP(C)/46125/2026	SIDDHARTH SAHU	2026-10-05	Page 80 82 and 83 not legible.
92	D-LAA/46868/2026	HEMANTA KUMAR ROUT	2026-10-05	Question of Maintainability.
93	D-BLAPL/30378/2026	JULU KHANSAMA	2026-10-05	1. The sequence of BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court
94	D-CRLMA/29634/2026	BRAHMANANDA TRIPATHY	2026-10-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.C.copy of Annexure-1 not filed.
95	D-BLAPL/30388/2026	JITENDRA SAMANTARAY	2026-10-05	1.The Synopsis and Dates and Events need to be furnished in separate sheets
96	D-WP(C)/46173/2026	PADMALOCHAN MOHANTY	2026-10-05	1, In Index page marking not done correctly in Annexure-1 2. In declaration under affidavit, no of paragraphs not furnished. 3. In Annexure-2 page marking not done correctly. After page 42, one page not marked. 4. Authentication fee not paid in Annexure-3
97	D-BLAPL/30376/2026	JULU KHANSAMA	2026-10-05	1. The sequence of BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court
98	D-CRLMA/30188/2026		2026-10-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) C.copy of annexure-1 and Vakalatnama not filed.
99	D-RVWPET/46620/2026	ANURAG PATI	2026-10-05	Put up for SR after filing of c. copy of impugned order.
100	D-WP(C)/46827/2026	MANAS RANJAN PADHI	2026-10-05	Page nos.34 to 37 not legible.
101	D-BLAPL/30371/2026	MANGU NANDY	2026-10-05	1. Vernacular Certificate needs correction in respect of the Deponent
102	D-RVWPET/14950/2026	JAGJIBAN PRADHAN	2026-10-05	1.Court Fee Payable Rs 2834.25/-. Rs-6/- paid. Rs-2828.25/- to be paid. i) Address of the Honble court wrongly mentioned in cause title. ii) Put up for SR reg. calculation of limitation after payable of court fee
103	D-WP(C)/46126/2026	SHIBANI SAMARPITA OJHA	2026-10-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Complete address of the petitioner not furnished in Cause title of the W.P
104	D-WP(C)/46291/2026	AMARENDRA PRADHAN	2026-10-05	1.Reg.Question of Maintainability of WP(C) as prayer made appears P.I.L.in nature.2.Page

				no.16 not legible.
105	D-BLAPL/30389/2026	BUDHIRAM DAS	2026-10-05	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. In Index and next Page of the Synopsis A1 has not been marked 2. Details of the Victim need to redacted from all places of Annexures 1 and 2
106	D-BLAPL/30281/2026	BIBHU PRASAD CHHUALSINGH	2026-10-05	1. The name and address of the Victim and her relations may be redacted from petition,F.I.R.copy and Chargesheet. 2. The un-redacted copy of F.I.R and Chargesheet may be kept in sealed cover.
107	D-LAA/46929/2026	SABITA RANJAN PATTNAIK,A.G.A	2026-10-05	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. A.Memo Filed with Deficit of HCBA Welfare Fee of Rs.50/-. 2. Put up for further S.R after rectification AND disposal of the said I.As for computing the period of limitation.
108	D-WP(C)/46340/2026	SOUBHAGYA KUMAR DASH	2026-10-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Paragraph no. wrongly mentioned in the declaration.
109	D-WP(C)/46151/2026	SHIBANI SAMARPITA OJHA	2026-10-05	1. The date of execution of V. nama not furnished.
110	D-WP(C)/45976/2026	TIKERAM MEHER	2026-10-05	Prayer of the petition not properly mentioned.
111	D-RVWPET/45760/2026	SATYENDRA NARAYAN MOHAPATRA	2026-10-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid.
112	D-WA/41831/2026	BIBEKANANDA UDGATA	2026-10-05	i) Page no. 92 not in proper place. ii) Anx- 3 not properly page marked.. iii) Hologram of Rs-50/- to be paid.
113	D-RVWPET/46754/2026	SUVENDU SUVASIS DASH	2026-10-05	1. Copy not served on CGC. i) Complete address of appellant not furnished. ii) District op R-1 2 4 not furnished in cause title. iii) wp (c) no not correctly furnished in reference certificate. iv) Legible copy of page no. 23 25 39 56 are to be filed.
114	D-WP(C)/46343/2026	JANMEAJAYA DASH	2026-10-05	1. Reference certificate not furnished.
115	D-WP(C)/46141/2026	SHIBANI SAMARPITA OJHA	2026-10-05	Annexure - 3 to 8 not reflected on the top of page-19 21 23 25 27 and 32.
116	D-RVWPET/45837/2026	JAGAJIBAN PRADHAN	2026-10-05	Put up for SR after filing of c. copy of impugned order.
117	D-ABLAPL/30462/2026	BIBHUTI RANJAN MOHANTY	2026-10-05	1. Reference certificate is not correctly furnished. 2. Page No.8 is not legible properly.

118	D-BLAPL/30475/2026	SK. ZAFARULLA	2026-10-05	14-NOT PROPERLY INDEXED.
119	D-CRLMC/30217/2026	DHANANJAYA MUND	2026-10-05	1. I.A. petition not complete filed and Deponent not executed in Affidavit.
120	D-ABLAPL/30466/2026	SIDHARTHA SANKAR RAY (2)	2026-10-05	1. Reference certificate is not correctly furnished.
121	D-BLAPL/30094/2026	BIRENDRA KUMAR PARDHI	2026-10-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of the Court .
122	D-ABLAPL/30469/2026	JNYANANANDA PANDA	2026-10-05	1. Reference certificate is not correctly furnished. 2. V. nama is not stamped properly.
123	D-BLAPL/30503/2026	SAROJ KUMAR PADHI	2026-10-05	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
124	D-ABLAPL/30419/2026	SURYAKANTA DASMOHAPATRA	2026-10-05	1. Reference certificate is not correctly furnished. 2. Petitioner No. 3 has not been authorised by other petitioners to swear the Affidavit on their behalf.
125	D-BLAPL/30185/2026	SAPAN KUMAR LENKA	2026-10-05	1. Reference certificate is not correctly furnished. 2. Annexure 1 is not attested. 3. A.fee is deficient.
126	D-RVWPET/46776/2026	DURGA PRASAD PATTANAIK	2026-10-05	i) District of op no. 1 not mentioned in cause title. ii) Occupation not mentioned in both the affidavit. iii) Name of the Ld. advocate not mentioned in affidavit. iv) Page no. 27 45 47 are not available. v) Page mark not properly. vi) Put up for SR after removal of defects.
127	D-EXP/45195/2026	ADV.	2026-10-05	1. Court Fee Rs-6/- to be paid. 2. C. copy of impugned order not filed. 3.i) Date of order in wp (c) wrongly mentioned in Index as well as book mark. ii) Put up for SR after filing of c. copy of impugned order and removal of defects.
128	D-BLAPL/30516/2026	RATNAKAR SAHOO	2026-10-05	Name and Details of Victim/Informant mentioned in annexure need not be disclosed and kept in closed cover.
129	D-ABLAPL/27629/2026	DEBASHISH KUMAR PANDA	2026-10-05	1. Reference certificate is not correctly furnished. 2. Annexures are not attested. 3. Index as well as petition is not paginated properly. 4. Page No.25 under Annexure 5 is not legible
130	D-CRLREV/22908/2026	TUKUNA KUMAR MISHRA	2026-10-05	Put up SR after redacting the name of Victim/ Informant/ relatives/ address and school address from Annex-1,page 15 16 and 17
131	D-BLAPL/30505/2026	BISWAJIT RANJAN TRIPATHY	2026-10-05	P.S.Case No.and Special case No. Not correctly furnished in Synopsis
132	D-CRLMC/30124/2026	ABHILASH MISHRA	2026-10-05	1. Date of order ABLAPL case not correctly furnished in Date chart.
133	D-WP(C)/46268/2026	BHUBANANANDA LENKA	2026-10-05	20-VERNACULAR CERTIFICATE NOT FURNISHED.

				1.synopsis and date chart not signed
134	D-EXP/45901/2026	BANSHIDHAR SATAPATHY	2026-10-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. C. copy of impugned order not filed. i) date of order in wp (c) wrongly mentioned in Index,book mark, and para no. 1. ii) Put up for SR after filing of c. copy of impugned order and removal of defects.
135	D-CRLMA/30446/2026	SANTOSH KUMAR MUND, SPECIAL PUBLIC PROSECUTOR, (NIA)	2026-10-05	i)Synopsis not paginated.ii) C.copy of annexure-1 not filed. iv)Proper c.fee not paid in V.nama and C.T.
136	D-EXP/45455/2026	SANTOSH KUMAR MAHANTY	2026-10-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. C. copy of impugned order not filed. i) Date of order in wp (c) wrongly mentioned in top of the date chart. ii) Vernacular certificate not furnished. iii) Put up for SR after filing of c. copy of impugned order and removal of defects.
137	D-BLAPL/30269/2026	ASIT KUMAR JENA	2026-10-05	1. Reference certificate is not correctly furnished. 2. The name and address of the victim and her relations name may be redacted from petition and F.I.R.copy . 2. The un-redacted F.I.R. copy may be kept in sealed cover.
138	D-CRLMA/29517/2026	MISS NAMITA PATTANAIK	2026-10-05	1.Age of the opp-2 not furnished. 2.C.copy of Annexure-1 not filed.
139	D-BLAPL/30183/2026	UPASIKA SAMANTARAY	2026-10-05	1. Reference certificate is not correctly furnished. 2. Annexure 3 may be kept in sealed cover.
140	D-RPFAM/46809/2026	BALARAM NAYAK	2026-10-05	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 20/ not paid 2.date of judgement in correct at being aggrieved
141	D-CRLMA/29640/2026	JYOTIRMAYA SAHOO	2026-10-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i)Annexures 1 and 2 not paginated in Index. ii) Annexures to be redacted and Unredacted copy be kept in a sealed cover. iii) C.copy of Annexure-2 not filed.
142	D-BLAPL/30283/2026	ARIJEET MISHRA	2026-10-05	1. Reference certificate is not correctly furnished.
143	D-CRLMC/28961/2026	SEJAL NAYAK	2026-10-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 31-As per standing order the details of victim/informant shall not be mentioned in

				the petition. 1. Page no.16 not filed. 2. Annexurs-2 and 3 not filed.3.Copy of Annexures-1 to 3 disclosing the name of Informant/Victim be kept in cover. Put up for further S.R.
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